

**The Minister of Information and Broadcasting (Dr. Keskar):** The proposal is still in the formative stage, and until we finalise our proposal, we do not propose to contact other countries.

**Shri Ansar Harvani:** May I know whether Government are aware that some of the film producers in this country attend the various film festivals, over the head of the Government of India, and if so, what action Government are taking in this connection?

**Dr. Keskar:** That question is different, but I might inform the hon. Member that all film festivals are not necessarily Government-sponsored, or, in other words, the relations are not on a Government-to-Government basis. There are a number of film festivals, and the commercial circles have their contacts, and there the producers can go on their own.

**Non-Indian Goans in Bombay**

\*9. **Shri Assar:** Will the Prime Minister be pleased to state:

(a) whether Government are aware that many non-Indian Goans are residing in Bombay; and

(b) if so, what is their position?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):**

(a) and (b). Goans are considered as Indians for all practical purposes such as residence in India, employment in the professions, and appointment to Government services. They are eligible for Indian nationality under the provisions of the Constitution or of the Citizenship Act. No registration of Goans in India is required and accordingly no details are available of such Goans who might be technically Portuguese subjects but Government do not consider that a factor of material importance.

**Shri Assar:** May I know whether it is a fact that Government have received reports about the fifth-columnist activities of the non-Indian

Goans, and if so, what action has been taken by Government to check that?

**Shrimati Lakshmi Menon:** We have no knowledge.

**Laws of the Sea**

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\*10. { **Shri Vidya Charan Shukla:**  
      **Shri Assar:**  
      **Shri B. Das Gupta:**  
      **Shri Aurobindo Ghosal:**

Will the Prime Minister be pleased to state:

(a) what was the outcome of the conference on Laws of the Sea in which India participated; and

(b) whether Government are contemplating the possibility of unilaterally declaring India's territorial water-limits to be twelve miles from the coast?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):**

(a) The Conference was unable to determine the width of the territorial sea or the linked question of the fishing zone.

(b) The resulting situation is being examined by the Government but no decision has yet been reached as to what further steps may be necessary.

**Shri Vidya Charan Shukla:** May I know whether Government have considered the question of unilaterally declaring the territorial water-limit of India as 12 miles?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):**

We have considered the whole question but we have not thought it necessary, as at present advised, to do what the hon. Member suggests.

**Shri N. R. Muniswamy:** May I know whether any machinery has been evolved in this conference for the settlement of any disputes arising out of the infringement of the territorial